

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 301
(IB)-1014(ND)2020

IN THE MATTER OF:
L & T Finance Limited

... **Applicant/Petitioner**

Vs

Neeraj Singhal

... **Respondent**

Under Section: 95(1)

Order delivered on 02.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 18.08.2021



(T.S. SINGH)
COURT OFFICER